

ANNEXURE 6

Name of the corporate debtor: Date of commencement of liquidation: List of stakeholders as on :

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|---|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed?(Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | | |
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |
| | | | - | - | | | | | - | | | - | | | |